

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 2186  
TO BE ANSWERED ON 24.12.2018**

**UNORGANISED WORKERS' SOCIAL SECURITY ACT, 2018**

**2186. SHRI GAURAV GOGOI:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the status of implementation of Unorganised Workers' Social Security Act, 2018;**
- (b) the details of number of registration done under the Act, State/UT-wise;**
- (c) the details of the kind of benefits being provided under the Act;**
- (d) the details of number of beneficiaries under the Act, State/UT-wise; and**
- (e) the details of the funds allocated, released and utilised under the Act, State/ UT-wise?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) to (e): 'Government of India has enacted 'Unorganised Workers' Social Security Act, 2008' for the welfare of unorganised workers. The Act provides for formulation of suitable welfare schemes for unorganised workers on matters relating to:**

- (i) Life and Disability Cover;**
- (ii) Health and Maternity Benefits;**
- (iii) Old Age Protection and;**
- (iv) Any other benefit**

**The details of beneficiaries in unorganised Sector is not centrally maintained. Available details of the amount spent under various schemes are at annexure.**

**The Unorganized Workers Social Security Act, 2008, Section-10, envisages registration of all unorganized workers by the States/District Administration. Accordingly, Ministry of Labour and Employment has approved a proposal for creation of a National Database of unorganized workers and give them a Unique ID i.e. Unorganised Workers Identification Number (UWIN).**

**\***

**\*\*\*\*\***

**(1) Indira Gandhi National Old Age Pension Scheme (IGNOAPS) and National Family Benefit Scheme (NFBS): -**

<b>Total expenditure of funds under IGNOAPS and NFBS (in lakhs)</b>				
	<b>Release</b>		<b>Expenditure Reported</b>	
	IGNOAPS	NFBS	IGNOAPS	NFBS
<b>2014-15</b>	418098.05	55781.27	686100.53	37780.44
<b>2015-16</b>	556269.07	63941.89	554623.63	47343.61
<b>2016-17*</b>	148044.42	18577.10	24459.79	2773.50
* provisional				

**(2) State-wise expenditure incurred under the components of Financial support to artisans in indigent circumstances (Pension to mastercrafts Artisans) during the last four years:**

<b>Artisans in Indigent Circumstances/ Artisans Pension</b>				
<b>State</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18</b>
	Amount Sanctioned/ Utilized	Amount Sanctioned/ Utilized	Amount Sanctioned/ Utilized	Amount Sanctioned/ Utilized
Andhra Pradesh	0	<b>108066</b>	<b>116949</b>	<b>126000</b>
Andman & Nikobar	0	50433	<b>38983</b>	<b>0</b>
Arunachal Pradesh	23000	29033	<b>67900</b>	<b>84000</b>
Assam	206533	261297	<b>180000</b>	<b>245000</b>
Bihar	0	1225826	<b>0</b>	<b>1424921</b>
Chandigarh	0	0	<b>0</b>	<b>0</b>
Chhatisgarh	0	52033	<b>38983</b>	<b>42000</b>
Delhi	0	190035	<b>155932</b>	<b>199160</b>
Goa	0	0	<b>0</b>	<b>0</b>
Gujarat	0	254098	<b>194915</b>	<b>210000</b>
Haryana	0	63033	<b>0</b>	<b>31160</b>
Himachal Pradesh	0	108066	<b>77966</b>	<b>134580</b>
Jammu & Kashmir	0	267746	<b>116949</b>	<b>225580</b>
Jharkhand	0	54033	<b>0</b>	<b>0</b>
Karnataka	0	486297	<b>388730</b>	<b>451160</b>

Kerala	0	996530	<b>697594</b>	<b>535160</b>
Madhya Pradesh	0	52033	<b>38983</b>	<b>42000</b>
Maharashtra	0	352134	<b>316764</b>	<b>294000</b>
Manipur	923599	1301000	<b>1615900</b>	<b>1925000</b>
Meghalaya	0	0	<b>0</b>	<b>46740</b>
Mizoram	0	0	<b>0</b>	<b>0</b>
Nagaland	276000	348396	<b>432000</b>	<b>420000</b>
Odisha	0	624138	<b>0</b>	<b>330463</b>
Pondicherry	0	54033	<b>38983</b>	<b>0</b>
Punjab	0	405587	<b>233898</b>	<b>245000</b>
Rajasthan	0	540330	<b>377530</b>	<b>378000</b>
Sikkim	23000	29033	<b>0</b>	<b>0</b>
Tamil Nadu	0	244068	<b>229798</b>	<b>322900</b>
Telangana	0	<b>352134</b>	<b>155932</b>	<b>168000</b>
Tripura	35000	29033	<b>36000</b>	<b>73160</b>
<b>Uttar Pradesh</b>	<b>0</b>	<b>476097</b>	<b>324000</b>	<b>1047740</b>
Uttarakhand	0	54033	<b>36000</b>	<b>42000</b>
West Bengal	0	2594071	<b>0</b>	<b>2053564</b>
<b>Total</b>	<b>1487132</b>	<b>11602646</b>	<b>5910689</b>	<b>11097288</b>

### 3. Handloom Weavers' Comprehensive Welfare Scheme

(Rs. In crores)

Year	Health Insurance Scheme	Mahatma Gandhi Bunkar Bima Yojana (MGBBY)
	(HIS) Fund released	Fund released
2014-15	25.87	16.39
2015-16	01.94	16.67
2016-17	8.57	12.03

**(4) Funds released under Rashtriya Swasthya Bima Yojana (RSBY) during the last four year and the current year is as follows:**

Release made Under RSBY (Amounts in crores) (Till July, 2018)							
Sr. No.	Name of State	2014-15	2015-16	2016-17	2017-18	2018-19	TOTAL
1	Assam	1.06	23.24	54.72	0.00	0.00	79.02
2	Bihar	34.07	-	0.00	0.00	0.00	34.07
3	Chhattisgarh	58.81	88.77	114.09	171.38	0.00	433.05
4	Gujarat	18.47	74.24	22.34	15.07	23.52	130.12
5	Haryana	5.38	4.67	0.60	0.00	0.00	10.65
6	Himachal Pradesh	3.75	13.90	12.30	6.15	0.00	36.11
7	Jharkhand	5.51	-	0.00	0.00	0.00	5.51
8	Karnataka	-	94.99	45.89	7.39	21.93	148.27
9	Kerala	110.43	112.37	73.29	77.53	0.00	373.62
10	Madhya Pradesh	8.21	1.00	0.00	0.00	0.00	9.21
11	Manipur	1.73	1.17	2.20	0.00	0.00	5.10
12	Meghalaya	1.25	4.10	4.10	0.00	11.08	20.53
13	Mizoram	10.35	9.43	14.13	12.96	0.00	46.87
14	Nagaland	4.66	-	0.00	4.87	0.00	9.53
15	Odisha	93.64	59.55	31.70	55.75	0.00	240.64
16	Puducherry	-	0.17	0.00	0.00	0.00	0.17
17	Punjab	2.59	2.80	0.00	0.00	0.00	5.39
18	Rajasthan	32.10	53.57	0.00	0.00	0.00	85.67
19	Tripura	14.29	15.64	10.83	0.04	0.00	40.80
20	Uttar Pradesh	36.47	11.91	0.00	0.00	0.00	48.38
21	Uttarakhand	-	10.20	0.00	9.15	0.00	19.34
22	West Bengal	101.65	93.38	50.47	95.01	0.00	340.51
<b>Grand Total</b>		<b>544.42</b>	<b>675.10</b>	<b>436.66</b>	<b>455.30</b>	<b>56.53</b>	2111.48

(5) The expenditure incurred in respect of earlier Aam Admi Bima Yojana, now converged Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY), during previous years is as follows:

Year	Expenditure (Rupees in Cr.)
2013-14	303.82
2014-15	438.57
2015-16	436.58
2016-17	385.34
2017-18	435.16

(6) **Janani Suraksha Yojana (JSY)**

Statement showing State-wise SPIP Approvals & Expenditure for the component JSY under NHM for the F.Ys. 2014-15 to 2016-17

Rs. In Lakhs							
S.No.	State	2014-15		2015-16		2016-17*	
		SPIP Approvals	Expenditure	SPIP Approvals	Expenditure	SPIP Approvals	Expenditure
<b>A. High Focus States</b>							
1	Bihar	38714.80	29690.03	31298.31	29552.74	34339.76	12286.07
2	Chhattisgarh	6006.53	5294.70	6094.13	6190.44	6914.00	3890.94
3	Himachal Pradesh	226.84	128.36	309.69	297.98	266.49	367.07
4	Jammu & Kashmir	2812.44	2167.13	3087.64	2249.78	2431.52	1450.37
5	Jharkhand	8641.13	6239.85	9471.54	6599.19	7143.20	4415.89
6	Madhya Pradesh	18979.77	17155.15	18565.50	18194.31	19240.00	12874.73
7	Orissa	9827.84	9782.53	10219.04	9513.52	9546.32	6358.18
8	Rajasthan	19408.05	18364.16	20100.18	17783.60	17628.96	13521.54
9	Uttar Pradesh	50921.07	44171.54	51184.55	36764.38	51128.79	29638.58
10	Uttarakhand	1907.20	1948.48	2113.23	1818.95	1741.45	1160.35
	<b>Sub Total</b>	<b>157445.67</b>	<b>134941.92</b>	<b>152443.81</b>	<b>128964.88</b>	<b>150380.49</b>	<b>85963.72</b>
<b>B. North East States</b>							
11	Arunachal Pradesh	181.90	84.74	230.52	139.49	202.28	51.58
12	Assam	10494.20	9056.72	8534.18	8683.12	7156.48	6392.32
13	Manipur	197.02	229.04	234.26	294.61	234.26	140.57
14	Meghalaya	368.13	234.73	416.13	296.60	462.11	240.19
15	Mizoram	188.32	70.11	129.43	73.95	128.93	119.44

16	Nagaland	175.90	120.63	184.14	79.89	182.36	31.78
17	Sikkim	31.25	26.65	22.50	48.35	31.54	16.39
18	Tripura	291.87	252.43	318.65	292.51	318.90	178.58
	<b>Sub Total</b>	<b>11928.59</b>	<b>10075.04</b>	<b>10069.81</b>	<b>9908.52</b>	<b>8716.86</b>	<b>7170.85</b>
<b>C. Non-High Focus States</b>							
19	Andhra Pradesh	2509.88	3019.07	2494.88	3258.77	2765.55	1653.04
20	Goa	12.30	4.40	12.30	7.17	12.30	4.06
21	Gujarat	3580.20	3485.26	3616.47	3574.31	2823.37	2091.16
22	Haryana	433.39	710.57	535.42	717.48	546.55	350.44
23	Karnataka	6585.00	5499.98	6622.50	5987.91	7881.02	4119.74
24	Kerala	1313.12	1372.41	1369.67	1389.32	1499.38	857.82
25	Maharashtra	5263.99	4591.24	4982.31	4471.27	5087.17	2528.79
26	Punjab	1109.24	1367.39	1109.24	1265.90	1081.74	888.41
27	Tamil Nadu	5243.87	4530.20	3991.95	3565.62	4133.57	2360.41
28	Telangana	2282.65	1871.57	1827.50	2205.80	2133.45	1665.19
29	West Bengal	5967.49	6046.42	6975.84	5359.46	5640.00	3985.82
	<b>Sub Total</b>	<b>34301.13</b>	<b>32498.51</b>	<b>33538.08</b>	<b>31803.02</b>	<b>33604.10</b>	<b>20504.87</b>
<b>D. Small States/UTs</b>							
30	Andaman & Nicobar Islands	7.23	5.31	7.23	3.48	7.23	3.89
31	Chandigarh	6.12	7.35	13.82	5.79	9.51	6.65
32	Dadra & Nagar Haveli	22.40	23.46	22.00	38.51	52.74	32.62
33	Daman & Diu	2.69	1.73	3.05	1.97	3.05	0.90
34	Delhi	230.00	118.19	200.85	118.77	161.00	57.85
35	Lakshadweep	6.91	9.37	12.13	5.33	12.13	3.07
36	Puducherry	30.35	22.96	26.93	21.92	27.42	13.47
	<b>Sub Total</b>	<b>305.70</b>	<b>188.37</b>	<b>286.01</b>	<b>195.76</b>	<b>273.08</b>	<b>118.45</b>
	<b>Grand Total</b>	<b>203981.09</b>	<b>177703.85</b>	<b>196337.70</b>	<b>170872.18</b>	<b>192974.53</b>	<b>113757.89</b>

\* Provisional

Note:

- 1) SPIP stands for State Programme Implementation Plan.
- 2) Expenditure is inclusive of previous year's unspent balance, Central grant and State share and it is updated upto 31.12.2016.
- 3) The above figures are as per FMR submitted by the States/UTs.

\*\*\*\*\*